

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 902
TO BE ANSWERED ON 21/7/2016**

Contaminated Drinking Water

†902. SHRI VINOD KUMAR SONKAR:
SHRI KAPIL MORESHWAR PATIL:
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SHRI DILIP PATEL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether hazardous chemicals including arsenic and fluoride and other contaminants have been found in excessive quantity in drinking water in various parts of the country, and if so, the details thereof, habitation-wise and State/UT-wise;
- (b) the number and percentage of habitations/households reported to be affected therefrom alongwith the remedial steps taken/being taken by the Government in this regard, State/UT-wise during each of the last three years and the current year and the time by which all these habitations are likely to be provided with safe drinking water;
- (c) the financial and technical assistance provided by the Government to improve the situation and to continuously monitor the same during the above period, State/UT-wise;
- (d) whether most of the drinking water sources in the country are contaminated by sewage and agriculture run off and if so, the details thereof, and the steps taken/proposed to be taken by the Government for providing safe drinking water to the people;
- (e) whether the Government has implemented schemes to make available drinking water through solar energy based dual pumps in remote areas in various States;
- (f) if so, the details of funds allocated and released during each of the last three years and the current year including physical targets achieved, State-wise; and
- (g) whether safe drinking water is a fundamental right of every citizen in the country, and if so, the details thereof?

**ANSWER
MINISTER OF STATE
IN THE MINISTRY OF DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

- (a) The State-wise number of water quality affected habitations reported by the States into the online Integrated Management Information System as on 18/7/2016 is at **Annexure-I**. This inter-alia include State-wise number of arsenic, fluoride and heavy metal affected habitations.

- (b) The number of water quality affected habitations reported as on 1/4/2014, 1/4/2015, 1/4/2016 and as on date (18/7/2016) along with percentage of such habitations affected as on date, State-wise, is at **Annexure-II**. All States have been advised to accord priority to provide safe drinking water in water quality affected habitations with special focus on coverage of arsenic and fluoride affected habitations. As per Strategy Plan of the Ministry, 90% of the rural population would be provided with safe drinking water by the year 2022 through surface water based piped water supply schemes, subject to availability of funds. However, with the recommendation of NITI Aayog, the Government of India had released Rs 800 crore in March' 2016 to provide community water purification plants in all remaining arsenic and fluoride affected habitations by March' 2017 so that 8-10 litres per person per day of safe drinking water is made available in these arsenic and fluoride affected habitations for drinking and cooking purposes, as large piped water supply schemes take a long gestation period for commissioning.
- (c) State-wise funds released under the National Rural Drinking Water Programme (NRDWP) during the last three years and current financial year is at **Annexure-III**. In order to facilitate States, a Handbook on Drinking Water Treatment Technologies has been provided. Further, a High level Technical Committee under the chairmanship of Dr R.A.Mashelkar had been constituted by the Committee to shortlist innovative and proven technologies and provide a basket of options to the States for them to choose the appropriate technology suitable to local conditions. All activities of providing safe water is monitoring closely through video-conferences, Annual Action Plan meetings, review meetings at regular intervals of time.
- (d) In the rural areas of the country, toilet sub-structure suggested is pour flush twin pit toilet. If any drinking water lies within the vicinity of the toilet, there is a probability of bacteriological contamination. Therefore States have been advised to conduct sanitary survey of all drinking water sources so that the possibility of bacteriological contamination could be proved and in such cases States have been advised to seal all leakages and disinfect the sources. As on date, States have not reported any contamination of drinking water sources due to agricultural runoff.
- (e) & (f) In the year 2012-13 and 2013-14, with the help of National Clean Energy Fund (NCEF) from the Ministry of Finance and NRDWP, 10,000 solar based dual pumps have been in Left Wing Extremist/ naxal affected States so that safe drinking water is made available to small rural tribal habitations through taps. Unit cost of each solar dual pump is fixed at a maximum of Rs 5.1 lakh, which was subsequently reduced to Rs 4.9 lakh. Therefore, the overall target got enhanced to 11,068. Against this target, achievement reported is 9,623. 40% of funds required for solar panels and solar pump is provided from NCEF. The remaining 60% funds is to be shared equally between Centre (from NRDWP) and matching State share. The State-wise physical target, achievement and funds released under NCEF to States during the last three years and till date is at **Annexure- IV**.

With the scheme getting very popular and liked by the remote rural population, another 20,000 solar based dual pumps have been targeted in the year 2015-16 with funding from NRDWP and subsidy for solar panels from Ministry of New and Renewable Energy (MNRE). Subsequently, the overall target got reduced by MNRE to 15,400. The funds other than subsidy from MNRE has to be shared between Centre (from NRDWP) and matching State Share. However, States have been given the flexibility of using 10% NRDWP-Sustainability funds provided to States for procuring solar panels and solar pump. Against this, the achievement reported is 5,004. The State-wise revised physical target, and achievement made till date using NRDWP funds and MNRE subsidy is at **Annexure- V.**

- (g) As per the guidelines of National Rural Drinking Water Programme, Water is a public good and every person has the right to demand drinking water. It is the lifeline activity of the Government to ensure that this basic need of the people is met.

Annexure-I referred in the reply to Lok Sabha Unstarred Question No. 902 due for
reply on 21/7/2016

State-wise number of water quality affected habitations as on 18/7/2016 which are
yet to be provided with safe drinking water

S.No	Name of the State	Contamination Wise Number Of Habitations						
		Total	Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal
		Habs	Habs	Habs	Habs	Habs	Habs	Habs
1	ANDAMAN and NICOBAR	0	0	0	0	0	0	0
2	ANDHRA PRADESH	571	491	0	4	72	4	0
3	ARUNACHAL PRADESH	57	0	0	57	0	0	0
4	ASSAM	8840	155	284	8395	0	0	6
5	BIHAR	5574	1087	102	4380	1	4	0
6	CHANDIGARH	0	0	0	0	0	0	0
7	CHATTISGARH	1148	75	0	1054	18	1	0
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0
10	GOA	0	0	0	0	0	0	0
11	GUJARAT	17	11	0	0	1	5	0
12	HARYANA	209	200	0	1	8	0	0
13	HIMACHAL PRADESH	0	0	0	0	0	0	0
14	JAMMU AND KASHMIR	5	0	0	5	0	0	0
15	JHARKHAND	6861	1000	121	5733	1	6	0
16	KARNATAKA	2136	1065	4	409	80	575	3
17	KERALA	656	73	0	443	103	37	0
18	LAKSHADWEEP	0	0	0	0	0	0	0
19	MADHYA PRADESH	193	148	0	32	13	0	0
20	MAHARASHTRA	396	100	0	36	150	110	0
21	MANIPUR	0	0	0	0	0	0	0
22	MEGHALAYA	10	0	0	10	0	0	0
23	MIZORAM	0	0	0	0	0	0	0
24	NAGALAND	43	0	0	43	0	0	0
25	ODISHA	2799	70	0	2567	159	3	0
26	PUDUCHERRY	0	0	0	0	0	0	0
27	PUNJAB	3770	285	206	994	17	154	2114
28	RAJASTHAN	20895	6855	1	12	12985	1042	0
29	SIKKIM	0	0	0	0	0	0	0
30	TAMIL NADU	351	0	0	300	50	1	0
31	TELANGANA	1484	1041	0	94	186	163	0
32	TRIPURA	4019	0	0	4019	0	0	0
33	UTTAR PRADESH	404	229	57	23	94	1	0
34	UTTARAKHAND	18	0	0	15	0	3	0
35	WEST BENGAL	10351	1064	1250	7889	147	1	0
	Total	70807	13949	2025	36515	14085	2110	2123

**Annexure-II referred in the reply to Lok Sabha Unstarred Question No. 902 due for
reply on 21/7/2016**

**State-wise number of water quality affected habitations during the last three years
and current year (till 18/7/2016) along with percentage of habitations affected**

Sl. No.	Name of the State/ UT	WQ affected habitations as on 1/4/2014	WQ affected habitations as on 1/4/2015	WQ affected habitations as on 1/4/2016	WQ affected habitations as on 18/7/2016	% of habitations affected as on 18/7/2016
1	ANDAMAN and NICOBAR	0	0	0	0	0.00
2	ANDHRA PRADESH	1554	593	574	571	0.81
3	ARUNACHAL PRADESH	87	82	57	57	0.08
4	ASSAM	10684	8977	8842	8840	12.48
5	BIHAR	6599	3519	5602	5574	7.87
6	CHANDIGARH	0	0	0	0	0.00
7	CHATTISGARH	4095	1841	1148	1148	1.62
8	DADRA & NAGAR HAVELI	0	0	0	0	0.00
9	DAMAN & DIU	0	0	0	0	0.00
10	GOA	0	0	0	0	0.00
11	GUJARAT	255	21	25	17	0.02
12	HARYANA	15	13	209	209	0.30
13	HIMACHAL PRADESH	0	0	0	0	0.00
14	JAMMU AND KASHMIR	10	6	5	5	0.01
15	JHARKHAND	27	33	6861	6861	9.69
16	KARNATAKA	2373	2365	2146	2136	3.02
17	KERALA	828	751	656	656	0.93
18	LAKSHADWEEP	0	0	0	0	0.00
19	MADHYA PRADESH	1737	653	273	193	0.27
20	MAHARASHTRA	949	609	398	396	0.56
21	MANIPUR	0	0	0	0	0.00
22	MEGHALAYA	52	31	10	10	0.01
23	MIZORAM	0	0	0	0	0.00
24	NAGALAND	38	66	43	43	0.06
25	ODISHA	6720	4979	2808	2799	3.95
26	PUDUCHERRY	9	0	0	0	0.00
27	PUNJAB	19	1850	3818	3770	5.32
28	RAJASTHAN	23956	22254	20920	20895	29.51
29	SIKKIM	0	0	0	0	0.00
30	TAMIL NADU	415	352	351	351	0.50
31	TELANGANA	1619	1342	1488	1484	2.10
32	TRIPURA	4319	4550	4060	4019	5.68
33	UTTAR PRADESH	498	418	404	404	0.57
34	UTTARAKHAND	34	27	18	18	0.03
35	WEST BENGAL	11614	11429	10361	10351	14.62
	Total	78506	66761	71077	70807	100.00

Annexure-III referred in the reply to Lok Sabha Unstarred Question No. 902 due for reply on 21/7/2016

State-wise Central Share funds released under National Rural Drinking Water Programme (NRDWP) during the last three years and the current financial year

(in Rs Crore)

State-wise details of Central share released (Rs in crores) released during last three years and current financial year till date under NRDWP.					
Sl. No.	Name of the State/ UT	2013-14	2014-15	2015-16	2016-17 (till 18/7/2016)
1	Andaman and Nicobar	0.09	0.81	0.16	0.22
2	Andhra Pradesh	631.52	377.78	170.05	73.27
3	Arunachal Pradesh	237.32	109.83	65.4	49.79
4	Assam	514.98	545.87	214.11	107.28
5	Bihar	338.95	340.48	202.73	94.77
6	Chandigarh	0	0	0	0
7	Chattisgarh	135.2	150.74	60.83	32.44
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Goa	0	0	1.66	1.19
11	Gujarat	515.07	405.58	238.91	118.37
12	Haryana	229.52	277.98	122.65	53.45
13	Himachal Pradesh	130.81	120.89	64.38	32.44
14	Jammu And Kashmir	414.82	474.41	192.12	113.73
15	Jharkhand	243.29	175.18	82.09	43.31
16	Karnataka	897.29	563.91	278.08	137.38
17	Kerala	212.04	124.1	48.05	28.02
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	474.95	440.18	193.73	96.8
20	Maharashtra	690.27	748.23	330.88	165.59
21	Manipur	55.3	88.54	27.92	13.21
22	Meghalaya	103.4	69.5	31.24	17.16
23	Mizoram	44.89	34.5	17.32	9.19
24	Nagaland	61.07	101.44	38.53	11.33
25	Odisha	317.07	230.67	103.19	51.29
26	Puducherry	0.06	0	0	0.29
27	Punjab	147.95	97.38	42.79	19.53
28	Rajasthan	1332.49	1304.64	526.75	289.2
29	Sikkim	26.56	31.7	12.05	3.81
30	Tamil Nadu	387.11	382.46	182.35	62.16
31	Telangana		212.24	97.71	44.33
32	Tripura	89.93	68.31	31.68	12.98
33	Uttar Pradesh	794.93	1036.3	450.31	173.4
34	Uttarakhand	87.61	111.48	60.06	34.99
35	West Bengal	485.83	431.09	216.85	95.74
Total		9600.32	9056.22	4104.58	1986.66

Annexure-IV referred in the reply to Lok Sabha Unstarred Question No. 902 due for
reply on 21/7/2016

State-wise physical target, achievement and funds released under NCEF to States
during the last three years and till date

S. No.	Name of the State	Total amount released from NCEF (Rs. In Lakhs)	Target (Nos. of Solar Pumps)	Achievement as on 18.07.2016 (Nos. of Solar Pumps installed)
1	Andhra Pradesh	443.34	219	62
2	Bihar	573.24	281	0
3	Chhattisgarh	4023.8	2014	2240
4	Jharkhand	4493.25	2249	1668
5	Madhya Pradesh	2804.09	1403	975
6	Maharashtra	159.28	80	28
7	Odisha	7385.36	3696	3945
8	Telangana	197.93	101	28
9	Uttar Pradesh	402.38	201	173
10	West Bengal	1647.25	824	504
	Total	22129.92	11068	9623

Annexure-V referred in the reply to Lok Sabha Unstarred Question No. 902 due for reply on 21/7/2016

State-wise Revised physical target, achievement made till 18/7/2016 using NRDWP funds and MNRE subsidy

Sl. No.	Name of the State	Revised Physical target	Physical achievement reported
1.	Andhra Pradesh	1,000	697
2.	Assam	300	0
3.	Bihar	500	0
4.	Chhattisgarh	2000	1136
5.	Gujarat	400	0
6.	Haryana	100	0
7.	Jharkhand	1700	136
8.	Karnataka	400	0
9.	Madhya Pradesh	1500	940
10.	Maharashtra	500	0
11.	Odisha	2000	1763
12.	Punjab	100	0
13.	Rajasthan	2000	0
14.	Tamil Nadu	100	0
15.	Telangana	900	163
16.	Uttar Pradesh	1400	169
17.	West Bengal	500	0
	Total	15,400	5,004